

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 21.10.2002

OA 281/2002

Sudhir Pandey s/o Shri Ramesh Chandra Pandey r/o C-177, Singh Bhoomi, Khatipura, Jaipur, former Waterman in the Head Record Office, Jaipur.

... Applicant

Versus

1. Union of India through Secretary, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Sr. Supdt., Railway Mail Service, Jaipur Dn., Jaipur.
4. Head Record Officer, Railway Mail Service, Jaipur Dn., Jaipur.

... Respondents

CORAM:

HON'BLE MR.JUSTICE G.L.GUPTA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADM.MEMBER

For the Applicant ... Mr.P.N.Jati

For the Respondents ...

O R D E R

PER MR.JUSTICE G.L.GUPTA

The learned counsel for the applicant brings to our notice a notification dated 22.5.2001 and says that the applicant has applied for the post pursuant to this notification. He further says that for the present this OA may be disposed of stating that if the applicant is aggrieved by any order of the respondents, he will be at liberty to approach the Tribunal again.

2. Consequently, this OA is disposed of with the observation that in case some adverse order is passed on his application with reference to the notification dated 22.5.2001, the applicant shall be at liberty to approach this Tribunal again.
3. The OA stands disposed of accordingly.

(GOPAL SINGH)
(GOPAL SINGH)

MEMBER (A)

(G.L.GUPTA)
(G.L.GUPTA)

VICE CHAIRMAN